#### Hotel Centaur

- 4344. SHRI NARAYAN CHOUBEY: Will the Minister of TRANSPORT be pleased to state:
- (a) whether it is a fact that Air India runs the Hotel Centaur at several places in the country;
- (b) if so, the names of those places; and
- (c) what are the profits/losses of this hotel (per unit) from the year these were started?

THE MINISTER OF STATE IN THE DEPARTMENT OF CIVIL AVIATION (SHRI JAGDISH TYTLER): (a) and (b). Yes, Sir. Hotel Corporation of India Ltd., a wholly owned subsidiary of Air-India runs Centaur Hotels at Delhi, Bombay and Srinagar.

(c) The net profit/(loss) after interest and depreciation, but before appropriation and taxation of the hotels, since the commencement of commercial operation is as under:

Accounting Year	Centaur Hotel. Bombay Airport, Bombay	Centaur Hotel, Delhi Airport, Delhi	Centaur Lake View Hotel, Srinagar
		(Rs. in lakhs)	
1975-76	(85.77)		
1976-77	(39.90)	**7	•••
1977-78	25.85	•••	•••
1978-79	68.60	•••	•••
1979-80	146.19	•••	•••
1980-81	155.78	•••	•••
1981-82	159.76		•••
1982-83	12,7.60	(138.41)	•••
1983-84	178.21	(305.22)	(107.98)
1984-85	230.16	(278.10)	(266.55)
1985-86	*241.00	*(269.00)	*(278.00)

<sup>\*</sup>Provisional

## Supply of protective clothings to Commercial Inspectors

- 43 45. SHR1 RAMESHWAR NEEKHRA: Will the Minister of TRAMS-PORT be pleased to state:
- (a) whether it is a fact that the protective clothings, e.g. Rain coat, Woollen overcoat were sanctioned to the Commercial Inspectors by the Railway Board in the year 1980:
- (b) if so, whether these protective clothings have been supplied to the Commercial Inspectors of Southern, North Eastern, North East Frontier, Eastern and South Eastern Railways; and
  - (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) Yes. Sir, only to the staff working in "heavy rainfall"/

every cold and winter" climatic zones. The staff of other zones are also made eligible for this provision only when they are required to perform travelling duties in the above climatic zones on more than five occasions in a month as a regular measure in accordance with the Report of Uniforms Committee, 1980.

- (b) Yes, Sir, in conformity with the above-said criteria.
  - (c) Does not arise.

## Incomplete research projects in ICHR and ICSSR

4346. SHRI DHARAMVIR SINGH TYAGI: Will the Minister of HUMAN

RESOURCE DEVELOPMENT be pleased to state:

- (a) the number of incomplete research projects pending in the Indian Council of Historical Research and Indian Council of Social Science Research during lhe last three years; and
- (b) whether it is a fact that the names of the present Vice-Chanceller of the Delhi University and the Member Secretary ICSSR also figure in the list of scholars who have not completed the research projects assigned to them?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE (SHRIMATI KRISHNA SAHI):
(a) and (b). The information is given in the statement below.

# .Statement Incomplete research projects in ICHR and ICSSR

As on	Number of incomplete projects on the dates mentioned in Col. (1)	Number of projects pending with the present Vice-Chanceller, Delhi University and the Member Secretary, ICSSR
	(a) Indian Council o	f Historical Research
31.3.1984	73	One-With the present Vice-Chancelle
31.3.1985	82	of Delhi University.
<b>31.3.19</b> 86	104	
	(b) Indian Council of .	Social Science Research
31.3.1984	484	Seven—With the present Member
31.3.1985	504 ĺ	Secretary, Indian Council of
31.3.1986	511	Social Science Research.
		One-With the present Vice-Chancelle
		of Delhi University.

### Depletion of ground water

4347. DR. G. VIJAYA RAMA RAO: Will the Minister of WATER RESOURCES be pleased to state;

- (a) whether it is a fact that underground water resources have been depleted due to the use of polythene for lining of canals; and
  - (b) if so, whether Government propose